

भारतीय दूरसंचार विनियामक प्राधिकरण TELECOM REGULATORY AUTHORITY OF INDIA

महानगर दूरसंचार भवन, जवाहर लाल नेहरू मार्ग,

Mahanagar Doorsanchar Bhawan, Jawahar Lal Nehru Marg, (पुराना मिन्टो रोड), नई दिल्ली-110002 (Old Minto Road), New Delhi - 110 002

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F.No.103-8/2014-NSL-II

Dated:27th November 2014

To.

The Secretary,
Department of Telecommunications,
Sanchar Bhawan,
Ashok Road,
New Delhi – 110 001

Subject: Clarifications/reconsideration on the issues referred back by the DoT on TRAI's Recommendations on Reserve Price for Auction of Spectrum in the 800 MHz Band dated 22nd February 2014.

Ref: Letter No. L-14006/03/2013-NTG (Pt-1) dated 14-11-2014.

Through the above referred letter, DoT had referred back a number of TRAI's recommendations on Reserve Price for Auction of Spectrum in the 800 MHz Band dated 22nd February 2014 with their comments for reconsiderations and clarifications in accordance with the provisions of section 11 of TRAI Act 1997, as amended in 2000.

- 2. The Authority, after due deliberations on the comments received from the DoT, has finalized its response which is enclosed herewith.
- 3. In keeping with practice, a copy of this letter, along with the response, is being placed on the website of TRAI www.trai.gov.in

This letter issues with the approval of the Authority.

Encl: As above

(Sudhir Gupta) Secretary, TRAI